

(c) No, Sir, DOI is the approval of the Government of India necessary for such a commercial arrangement.

पाकिस्तान के चुनाव में भारत का कथित हस्तक्षेप

* 518. श्री राजनारायण : क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करें कि : (क) क्या सरकार का ध्यान पाकिस्तान के चुनावों में भारत के कथित हस्तक्षेप के सम्बन्ध में पाकिस्तान के राष्ट्रपति द्वारा हाल में की गई टिप्पणी की ओर दिलाया गया है; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

ALLEGED INDIAN INTERFERENCE IN PAK ELECTIONS

*518. SHRI RAJNARAIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the observations made recently by the President of Pakistan regarding the alleged interference by India in the elections in that country; and

(b) if so, what is Government's reaction in this regard ?]

बंदेशिक-कार्य मंत्री (सरदार स्वर्ण सिंह) : (क) जी हां ।

(ख) सरकार ने पाकिस्तान के राष्ट्रपति द्वारा की गई तथाकथित टिप्पणियों के विरुद्ध पाकिस्तान से विरोध प्रकट किया है ।

[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Yes, Sir.

(b) The Government have protested to Pakistan against the observations reported to have been made by the President of Pakistan.]

पुर्तगाल की जेलों में पड़े गोआनी देश भक्त

* 519. श्री निरंजन वर्मा : क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि कितने गोआनी देश भक्त अब भी पुर्तगाल की जेलों में पड़े हैं ?

GOANESE PATRIOTS IN PRISON IN PORTUGAL

*519. SHRI NIRANJAN VARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Goanese patriots who are still in prisons in Portugal ?]

बंदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेंद्र पाल सिंह) : डा० तेलो मस्करहेन्स की मुक्ति के बाद भारत सरकार को अन्य किसी भारतीय स्वातंत्र्य योद्धा के पुर्तगाल जेल में होने को जानकारी नहीं है ।

[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : With the release of Dr. Telo Mascarenhas, the Government are not aware of any other Indian Freedom fighter undergoing imprisonment in Portugal.]

PUBLIC SECTOR PROJECTS UNDER THE MINISTRY OF IRRIGATION AND POWER

*520. SHRI MOHANLAL GAUTAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of the public sector projects at present under his Ministry;

(b) the capital cost of each project according to project reports and the actual cost incurred so far project-wise;

(c) the estimated time for completion of the project and the actual time taken for its completion project-wise;

(d) the estimated level of production and the actual level of production during the last 3 years of each project;

(e) the total number of persons estimated to be employed in each project and the total number of persons actually employed during the last 3 years in each project;

(f) whether there are any surplus hands or equipments in any project at present in view of the present level of production ; and

(g) if so, what steps are being taken in the matter ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :

(a) to (g) A statement is laid on the Table of the House.

STATEMENT

(a) to (e) The three Public Sector Undertakings under the administrative control of the Ministry of Irrigation & Power are :—

(1) The National Projects Construction Corporation Ltd.

(2) The Water and Power Development Consultancy Services (India) Ltd.

(3) The Rural Electrification Corporation Ltd.

The National Projects Construction Corporation Limited is a joint venture of the Central Government and the participating State Governments, and is a contracting agency for execution of civil works on river valley projects, thermal power stations, etc. The Water and Power Development Consultancy Services (India) Limited is a consultancy organisation and is intended to provide and perform engineering and related technical consultancy services for development of water resources. The Rural Electrification Corporation Limited is a financing agency intended to assist, by way of providing loan assistance, State Electricity Boards and Rural Electric Co-operatives, in implementing rural electrification schemes.

It would be observed that none of the organisations referred to above is directly engaged in industrial production. However, details regarding their authorised capital, paid-up capital and the number of persons actually employed at present are indicated below :—

	Authorised Capital	Paid-up Capital	No. of persons employed
	(Rs. in lakhs)	(Rs. in lakhs)	
National Projects Construction Corporation Ltd. .	300	255	730
Water and Power Development Consultancy Services (India) Ltd.	50	10	14
Rural Electrification Corporation Ltd.	1,000	300	11

In addition, the Damodar Valley Corporation has been set up under the Damodar Valley Corporation Act, 1948 for the unified development of the Damodar Basin, the participating Governments being the Central Government and the State Governments of Bihar and West Bengal. The principal objects of the Corporation are : (a) flood control ; (b) irrigation ; and (c) generation and distribution of electric power within the Damodar Valley.

The total capital outlay on the activities of the Damodar Valley Corporation up to the end of the year 1968-69 was Rs. 225.81 crores (Power : Rs. 161.18 crores, Flood Control : Rs. 19.67 crores and Irrigation : Rs. 44.96 crores).

One of the main activities of the Damodar Valley Corporation is the production of electricity. The estimated level of production of electricity by the Damodar Valley Corporation and the actual supply during the past three years were as follows :—

	(Million Units)		
	1967-68	1968-69	1969-70
Generation at Power Station—			
Estimated	4,102	3,692	4,147
Actual level of production	3,810	4,071	3,720

The number of regular employees, as on 31-3-1969, employed by the Damodar Valley Corporation was 8,389.

(f) and (g) A result of completion of some major works undertaken by the National Projects Construction Corporation, some machinery and equipment have become surplus to the requirements of the Corporation. Action has already been initiated to dispose of the machinery in consultation with other Public Sector Undertakings and State Governments who might be able to utilise some items of machinery etc., in their projects.

Equipment found surplus to the requirements of the Damodar Valley Corporation are disposed of by inviting tenders. Of the personnel found surplus, 770 were discharged under a 'voluntary discharge scheme' introduced by the Damodar Valley Corporation and alternative employments have been given to some in other departments of the Corporation.

सोवियत संघ में विश्व धर्म सम्मेलन

* 521. श्री सुन्दर सिंह बंधारी :

श्री मन्मथसिंह वर्मा :

क्या वंदेशिक कार्य मंत्री 14 मई 1970 को राज्य सभा में तारांकित प्रश्न संख्या 386 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) सोवियत संघ में विश्व-धर्म-सम्मेलन में भाग लेने वाले भारतीय प्रतिनिधियों के नाम क्या हैं;

(ख) क्या भारत के सभी प्रतिनिधियों का चयन केवल सोवियत अधिकारियों ने ही किया था;

(ग) सम्मेलन में पारित प्रस्तावों का मूल पाठ प्राप्त करने के लिये सरकार ने क्या प्रयत्न किये ; और

(घ) क्या धार्मिक सम्मेलन की आड़ में आयोजित किये जाने वाले सम्मेलनों में भाग लेने के द्वारे में नीति निर्धारित करने

और यह सुनिश्चित करने के लिये कि भारतीय प्रतिनिधियों का चयन भारतीय अधिकारियों द्वारा ही किया जाये, कोई प्रस्ताव भारत सरकार के विचाराधीन है?

WORLD RELIGIONS CONFERENCE IN USSR

*521. SHRI SUNDAR SINGH
BHANDARI :

SHRI MAN SINGH VARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Starred Question No. 386 given in the Rajya Sabha on the 14th May, 1970 and state :

(a) the names of the Indian delegates who participated in the Conference of Religions in the U.S.S.R.;

(b) whether all the delegates from India had been selected by the Soviet officials alone;

(c) what efforts were made by the Government of India to secure the text of the resolutions passed at the Conference ; and

(d) whether there is any proposal under the consideration of the Government of India to lay down a policy in regard to participation in conferences organised in the garb of religious conferences and ensure that selection of Indian delegates is made by Indian officials only ?]

वंदेशिक-कार्य मंत्रालय से उपमन्त्री (श्री सुरेंद्र पाल सिंह) : (क) रेवरेंड मार थियोफिलस फिलीपास और वैंरी रेवरेंड फादर पाल वर्गीज को इस सम्मेलन में शामिल होने के लिए पासपोर्ट की सुविधाएं दी गई थीं ।

(ख) श्री हा ।

(ग) सरकार को इस सम्मेलन की कार्य-वाही के विषय में मालूम है जिसकी रिपोर्ट "तास" समाचार एजेंसी ने दी थी ।

(घ) सरकार और सरकारी स्तर पर आयोजित धार्मिक प्रकृति के सम्मेलनों में हस्तक्षेप नहीं करना चाहती है ।